

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10900-10902/2025

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

M/S. SUNSHINE TRADE TOWER PVT LTD & ANR.

Respondent(s)

IA No. 50898/2026 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 15715/2025 - EXEMPTION FROM FILING O.T.

Date : 21-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Suvigya Awasthy, Adv.
Mr. Sameer Jain, Adv.
Mr. Vivek Joshi, Adv.
Mr. Deepesh Raj, Adv.
Mr. Soayib Qureshi, AOR

For Respondent(s) : Mr. Mukul Rohtagi, Sr. Adv.
Mr. Maninder Singh, Sr. Adv.
Mr. Jayant Muth Raj, Sr. Adv.
Mr. Gaurav Agarwal, Sr. Adv.
Mr. Rajesh P., AOR
Mr. Manoranjan Sharma, Adv.
Mr. Prabhakar Tiwari, Adv.
Mr. Sidharth Singhal, Adv.
Mr. Sidharth Nandwani, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 22.07.2026 high up on Board.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR